

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No 45 of 2011 &
IA 56 of 2011

Dated :21st - July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Shah Alloy Limited

... Appellant(s)

Versus

State Load Dispatch Centre & Ors.

....Respondent(s)

Counsel for the Appellant(s): Mr. Nidesh Gupta, Sr. Adv. with
Mr. Nikhil Goel

Counsel for the Respondent(s): Ms. Sneha Venkataramani &
Ms. Ranjitha Ramachandran for R.1

ORDER

Mr. Nidesh Gupta, the learned Senior Counsel for the Appellant has argued the matter at length on behalf of the Appellant.

The learned counsel for the Respondent seeks some time to make the reply submissions.

Post the mater on **11.08.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS